

his birth anniversary on the 25th September, 1991;

(b) whether it is also a fact that the documentary was not telecast on National Channel;

(c) whether this fact was pointed out to the Ministry and is so, action taken thereon;

(d) whether Government have set up some uniform norms in the matter of telecasting such documentaries on national leaders; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) Yes, Sir.

(c) The scheduling for telecast of the programme was done by Doordarshan. The fact was pointed out to the Ministry after the telecast was over.

(d) and (e) Programmes on the lives and contributions of National leaders are telecast on the occasion of important anniversaries. However, telecast of such programmes are dependent on programme requirements on such occasion.

Profits earned through Doordarshan commercials

1411. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the total amount of profits earned by Government through Doordarshan commercials during March 1990-March 1991?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): The gross commercial revenue earned by Doordarshan during the financial year 1990-91 was Rs. 253.85 crores.

648 RS—6

Policy to allow only thirteen episodes to a serial

1412. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Doordarshan has recently adopted a policy of allowing only thirteen episodes of a serial irrespective of the demand for its contents;

(b) whether it is a fact that some of the episodes have been terminated after thirteenth episode when the stories were in the mid way; and

(c) if so the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) According to the guidelines issued by Government on 1st October, 1990, the number of episodes of a serial shall not normally exceed 13. A larger number of episodes, if required in the interest of the proper treatment of the story line, can also be allowed subject to the recommendation of the Selection Committee and the prior approval of the competent authority.

सर्वाधिक प्रसार संख्या वाले दैनिक समाचार-पत्र

1413. श्री शंकर दयाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि देश के सर्वाधिक प्रसार-संख्या वाले दस दैनिक समाचार-पत्र कौन-कौन से हैं और प्रत्येक समाचार-पत्र की प्रसार-संख्या कितनी है ?